

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

TRANSFER PETITION (C) NO. 1337 OF 2009

APARNA SADHUKHAN

.....

PETITIONER

VERSUS

TANMOY SADHUKHAN

.....

RESPONDENT

O R D E R

This transfer petition has been filed by the petitioner-wife seeking transfer of Matrimonial Suit No. 69 of 2009 titled Tanmoy Sadhukhan v. Aparna Sadhukhan pending before the Learned District Judge at Chinsura, West Bengal to a court of competent jurisdiction at Dhanbad, Jharkhand.

It is submitted by the learned counsel for the parties that as the parties have compromised their disputes, the transfer petition has become infructuous and hence this petition may be disposed of as having become infructuous.

Ordered accordingly.

.....J
[HARJIT SINGH BEDI]

.....J
[H.L. DATTU]

NEW DELHI

APRIL 09, 2010.

